

LOK SABHA  
STARRED QUESTION NO. \*341  
TO BE ANSWERED ON 10.08.2017

**TEXTILE MILLS**

\*341. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the number of textile mills which are operational in the country, State/UT-wise;
- (b) whether a number of textile mills are lying inoperative/closed in the country and if so, the details thereof, State-wise;
- (c) whether any scheme has been formulated to set up new textile mills in the country and if so, the details thereof; and
- (d) the details of operational and nonoperational textile mills in Karnataka?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)  
MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF**  
**THE LOK SABHA STARRED QUESTION NO. \*341**  
**TO BE ANSWERED ON 10.08.2017.**

**(a):** There are 1399 Textile Mills (Non-Small Scale Industry) in operation in the country as on 30.06.2017. State-wise details of Mills in operation are at Annexure-I.

**(b):** As on 30.06.2017, there are 682 closed Textile Mills (Non-Small Scale Industry) in the country. State-wise details of closed mills are at Annexure-II.

**(c):** Yes, Madam. The Government launched the Amended Technology Upgradation Fund Scheme (ATUFS) on 13.01.2016 under which benefits in terms of one time capital subsidy i.e. @ 15% for the garmenting and technical textiles segments with a cap of Rs.30 crores and @ 10% for segments like weaving, processing, jute, silk and handloom with a subsidy cap of Rs.20 crores are available for setting up of new textiles units or expansion of existing units with bench marked technology. Government has also launched Scheme for Production and Employment Linked Support for Garmenting Units (SPELSGU) in July, 2016 under which an additional subsidy of 10% is available to new textile units or expansion of existing units on their achieving the projected target of production and employment generation, as stated by the units in the Detailed Project Report (DPR). Similar benefit has also been extended for the made-ups segment. The cap on capital investment subsidy for eligible machines in each garmenting and made-ups unit has accordingly been enhanced from Rs.30 crores to Rs. 50 crores under ATUFS.

**(d):** As on 30.06.2017, there were 18 operational and 27 closed Textile Mills (Non-Small Scale Industry) in Karnataka.

**Annexure-I**

**State-wise details of Textile Mills (Non-Small Scale Industry) working/operative as on 30-06-2017.**

<b>State</b>	<b>Number of Working Mills</b>
Andhra Pradesh	112
Assam	0
Bihar	0
Chhattisgarh	0
Dadra Nagar Haveli	11
Daman & Diu	0
Goa	1
Gujarat	55
Haryana	30
Himachal Pradesh	15
Jammu & Kashmir	1
Jharkhand	1
Karnataka	18
Kerala	17
Madhya Pradesh	39
Maharashtra	135
Manipur	0
Orissa	3
Pondicherry	7
Punjab	97
Rajasthan	41
Tamil Nadu	752
Telangana	30
Uttar Pradesh	14
Uttaranchal	6
West Bengal	14
<b>Total</b>	<b>1399</b>

**Annexure-II**

<b><u>State-wise details of closed Textile Mills (Non-Small Scale Industry)</u></b> <b><u>as on 30.06.2017.</u></b>		
<b>Sr. No</b>	<b>State/U.T.</b>	<b>No. of Closed Mills</b>
1	Andhra Pradesh	25
2	Assam	8
3	Bihar	6
4	Chhattisgarh	1
5	Dam & Diu	1
6	Gujarat	52
7	Haryana	42
8	Himachal Pradesh	2
9	Jammu & Kashmir	1
10	Karnataka	27
11	Kerala	17
12	Madhya Pradesh	25
13	Maharashtra	85
14	Manipur	1
15	Orissa	13
16	Pondicherry	3
17	Punjab	22
18	Rajasthan	22
19	Tamil Nadu	232
20	Telangana	8
21	Uttar Pradesh	60
22	Uttaranchal	4
23	West Bengal	25
	<b>Total</b>	<b>682</b>

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